



**UNIVERSITY
OF
DELHI**



Certificate Course on Patents

**SECOND
BATCH**



**December 1st
2023-
March, 2024**



**3 Months Duration || 300 Students
Batch || 60 Hours || 48 Hours online &
12 Hours offline || Level - Basic ||**

Mode - Hybrid

"ENROLL NOW BEFORE THE BATCH FILLS UP."





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COURSE OBJECTIVES

Developments in recent years have increased the knowledge acquisition process, which is considered to have commercial value as well. The knowledge pool so generated may be considered as Patents which has grown tremendously in the academic community and society at large. The pace with which our modern science is progressing today, various new and useful inventions take place. Therefore, society in general and potential stakeholders like scientists, innovators, entrepreneurs & start-ups in particular need to be prepared for a range of potential outcomes. This calls for continued engagement between government, industry, academia, technical and policy experts, and of course, the public at large.



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- **Familiarise** students about the need for creation, protection, commercialization and valuation of intellectual property, specifically Patents..
- **Explains Various forms of Intellectual Property Rights.**
- **Familiarise with the entire process of patent filing** (i.e. called Patent Prosecution technically and legally), along with relevant case studies.
- **Feature expositions of emerging patent trends in exponential technologies like Artificial intelligence, Advanced Robotics, Virtual and Augmented Reality, Biotechnology, Nano-Technology, CRIs (Computer Related Inventions) & telecommunications and their patenting issues which in turn leads to myriad legal & practical challenges for the law makers and for other stakeholders.**
- **Highlight various schemes of GOI for promoting innovation and patent filing for universities, start-ups & budding entrepreneurs.**
- The course also aims to train students **via hand-on-training** on crucial aspects of patenting.





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MODULES

- **Unit-I:** Introduction to IPR and Types of IPR
- **Unit-II:** Highlights of Indian Legislative & Policy framework on Patents and Patent Prosecution. (Hands-on training)
- **Unit-III:** Expanding Boundaries of Patent Protection & Emerging Patent Trends in Exponential Technologies
- **Unit-IV:** Commercialization and Management of Patents
- **Unit-V:** Forums, Processes, Government Bodies & Initiatives and International Treaties
- **Unit-VI:** Patent Licensing & Tech-Transfer
- **Unit-VII:** Industrial Application of Patents
- **Unit VIII:** Intellectual Property Policy Reforms & IP Enforcement
- **Unit IX:** Hands-on-Training on Patent Search & Patent Drafting (Offline)
- **Unit: X:** Hands-on-Training on Licensing & Technology Transfer (Offline)

ASSESSMENT METHOD

Continuous Evaluation through:

1. Written class tests and assignments on completion of each module by the instructor (to be submitted to the Course coordinator)
2. Seminar presentations etc.



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TEACHING LEARNING PROCESS

- Teaching and learning activities include **online teaching**.
- Use of Power Points presentations to visually explain concepts.
- The students shall be given **offline hands-on training** on 'Patent Search', 'Tech Transfer' and 'Drafting of Claims'.
- Verbal explanation, seminars, case studies, workshops and Open discussions. Quizzing and questioning would be a regular exercise.

MODALITIES OF THE COURSE

- The course is in **Hybrid Mode. 48 hours online & 12 hours offline.**
- The students intake is **300** per batch and there will be multiple batches per year.
- The required minimum qualification is **graduation in any discipline (completed/pursuing) or 12th Pass.**
- The Course fee is **Rs 5000/-** per student.
- The duration of the course is **3 months.**
- The classes will be of **2 hours each on Saturday and Sunday.**
- The assessment method is **continuous evaluation** by taking written class tests and assignments and/or quiz/viva, problem solving exercises and/or Seminar Presentations etc.



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TEACHING LEARNING PLAN

Unit	Title	Lectures (Hours)
I	Introduction to IPR and Types of IP	6
II	Highlights of Indian Legislative & Policy framework on Patents and Patent Prosecution	10
III	Expanding Boundaries of Patent Protection & Emerging Patent Trends in Exponential Technologies	6
IV	Commercialisation and Management of Patents	4
V	Forums, Processes, Government Initiatives and International Treaties	8
VI	Patent Licensing & Tech-Transfer (Hands-on training on licensing)	6
VII	Industrial Application of Patents	2
VIII	IP Policy Reforms & IP Enforcement	6
IX	Hands-on-Training on Patent Search & Patent Drafting (Offline)	8
X	Hands-on-Training on Licensing & Technology Transfer (Offline)	4



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COURSE ADMISSION DATES

ANNOUNCEMENT OF COURSE	18TH SEPTEMBER, 2023
LAST DATE FOR APPLICATION	19TH NOVEMBER, 2023
PROCESSING & FINALIZATION	20TH NOVEMBER, 2023
FEE SUBMISSION 1ST LIST	21TH TO 23RD NOVEMBER 2023
DECLARATION OF 2ND LIST	27TH NOVEMBER
SUBMISSION OF FEE FOR 2ND LIST	28TH TO 30TH NOVEMBER
COMMENCEMENT OF COURSE	1ST DECEMBER, 2023
COMPLETION OF COURSE	BY END OF MARCH, 2024
IN MARCH, 2024	HANDS-ON TRAINING (IN BATCHES BY ROTATION)



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Dr. K.S. Kardam, Former Senior Joint Controller of Patents & Designs and former Head, Patent Office Delhi



Dr. Neeru Bhooshan ADG (IP& TM), Indian Council of Agricultural Research (ICAR) New Delhi.



Ms. Garima Sahney, Partner, Saikrishna & Associates



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**Prof. Daman Saluja
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**Course
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Website: <https://ccp.rc.du.ac.in>

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